## F.No. 01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi - 66

Dated: 09.05.2018

## ORDER NO. 89 of 2018

Hon'ble President is pleased to order the following sitting on 10.05.2018 and 11.5.2018 for CESTAT Delhi to the extent indicated below:-

COURT	PERIOD .	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. Bijay Kumar, Member (Technical)	On 10.05.2018 and 11.5.2018	Excise Division Bench Matters
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (Technical)	On 11.5.2018 after regular Division bench matters are over	ROM applications as notified.
Hon'ble Sh. V. Padmanabhan, Member (Technical) and Hon'ble Sh. Ajay Sharma, Member (Judicial)	On 10.05.2018 and 11.5.2018	Customs and Service Tax Division Bench Matters
Hon'ble Sh. C.L. Mahar, Member (Technical)	On 10.05.2018	Single Member Bench matters, as notified
Smt. Rachna Gupta, Member (Judicial)	On 10.05.2018 and 11.5.2018	Single Member Bench matters, as notified
Hon'ble Sh. V. Padmanabhan, Member (Technical)	On 11.5.2018 at 2.30 p.m.	ROM and D.O.O matters, as notified

## Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order

(A.Mohan Kumar)

Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.

Dy. Registrar